Title: Annoucement regarding laying of Matters Under Rule 377.

MADAM SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally hand over slips at the Table of the House within twenty minutes. Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time; the rest will be treated as lapsed.

Hon. Members are requested to send their slips to the Table.

...(Interruptions)